

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF INVESTMENT
AND PUBLIC ASSET MANAGEMENT

LOK SABHA
UNSTARRED QUESTION NO. 3224
TO BE ANSWERED ON FRIDAY, AUGUST 5, 2016
SRAVANA 14, 1938 (SAKA)

Disinvestment in Public Enterprises.

3224. SHRI RABINDRA KUMAR JENA:

Will the Minister of FINANCE be pleased to state:

- the total fund the Government raised by selling stakes in state owned Central Public Sector Enterprises (CPSEs) in the last three years;
- whether the Government is encouraging the CPSEs to divest individual assets like land, manufacturing units, etc. to release their asset value for making investments in new projects;
- if so, the total number of CPSEs which have already divested individual assets and number of CPSEs where proposals are currently pending with the Government for approval; and
- the details and the time for taking action thereon?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI ARJUN RAM MEGHWAL)

(a): The details of total amount raised through disinvestment of Central Public Sector Enterprises (CPSEs) during last three years are as under:

(Rs. in crore)

Year	Amount realised
2013-14	15,819
2014-15	24,349
2015-16	23,997*

* In addition, amount of Rs. 1023 crore (approx) has been realized as buyback tax on account of buyback transaction undertaken by unlisted CPSEs and Rs. 8,152 crore on account of sale of bonus debentures of NTPC to EPFO.

(b) An announcement has been made in the Budget 2016-17 to leverage the assets of CPSEs for generation of resources for investment in new projects and to encourage CPSEs to divest individual assets like land, manufacturing units, etc. to release their asset value for making investment in new projects.

(c) & (d) The matters related to asset sale of CPSEs are handled by the CPSEs/respective Administrative Departments as per procedure laid down.
